IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 7(ND)/2015

IN	TH	E	MA	TT	ER	OF:
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M/s. Tilak Rai Sachdeva

.....Petitioner

M/s. Safe System India Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 24,07,2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

ORDER

The petitioner has appeared in person and has requested for two weeks' time to engage the counsel.

List for further consideration on 31.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

24.07.2017 Vineet